

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 146 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s.Ramakrishna Dyeing Works
Rep. by its Proprietor Mr.M.Murugan,
No.57, Lakshmi Nilaya, 2nd Main,
1st Cross, Vinayaka Nagar,
Adugodi Post, Bangalore 560030

The Member Secretary,
Karnataka State Pollution Control Board
Parisara Bhavana, 1st to 5th Floor,
49, Church Street, Bangalore & others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.V.Suthakar, K.S.Viswanathan,
N.Ananthakavitha, T.Hemalatha,& M.Gopi

M/s.M.R.Gokul Krishnan

Note of the Registry	Orders of the Tribunal
Item No.23	<p>Date: 23rd August, 2017</p> <p>At the request of the learned counsel appearing for the applicant, post this application on 07.09.2017</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>